

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:460
ANSWERED ON:23.11.2012
TOXIC SUBSTANCES IN PAINTS
Verma Shri Sajjan Singh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has laid down any provisions in respect of maximum permissible level of lead and other toxic substances in paints being manufactured and marketed in India as per the norms in certain developed and developing countries;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether cases of manufacturing and marketing of paints with high/more than permissible level of lead and other toxic substances have been reported in the country;
- (d) if so, the details of such cases which have come to the notice of the Government during the last three years and the current years; and
- (e) the action taken/proposed by the Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (ABU HASEM KHAN CHOUDHURY)

(a) & (b): The Department of Industrial Policy and Promotion has informed that Bureau of Indian Standards has constituted a Technical Committee to identify specification of Indian standards in Paints

(c) & (e): The information is being collected and will be laid on the Table of the House.